

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).838 OF 2005

(From the judgement and order dated 29-30/07/2004 in WP No. 1909/1991  
of The HIGH COURT OF BOMBAY)

DATTATRAYA S. KONDEWAR & ORS.

Petitioner(s)

VERSUS

SOLAPUR TALUKA KHADI GRAM.UTPAD.S.SOC.

Respondent(s)

(With prayer for interim relief and office report)

(For Final Disposal)

Date: 27/01/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s)

Mr. B. Subramanya Prasad,Adv.

Mr. A.S. Bhasme,Adv.(Not Present)

For Respondent(s)

Mr. Vinesh C. Solshe, Adv.

Mr. C.G. Solshe, Adv.

UPON hearing counsel the Court made the following

O R D E R

In view of the letter circulated by the learned  
counsel for the  
petitioners, list the special leave petition after four weeks.

[ Alka Dudeja ]

Court Master

[ Radha R. Bhatia ]

Court Master